

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 1244
TO BE ANSWERED ON 29.07.2021

TRIBALS ARRESTED UNDER UAPA

1244 DR. L. HANUMANTHAI AH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) State-wise details of tribal residents arrested and booked under the Unlawful Activities (Prevention) Act (UAPA);
- (b) Number of tribal undertrial prisoners and details of bail granted to them under the UAPA; and;
- (c) Steps taken to ensure speedy trial to such prisoners and details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a), (b) & (c); National Crime Records Bureau does not maintain such data. However, an additional information as obtained from National Crime Record Bureau (NCRB) in regard to the State/UT wise Cases Reported (CR), Persons Arrested (PAR) and total number of Persons under Trial (PUT) under The Unlawful Activities (Prevention) Act (UAPA) during 2017-2019 as per the latest report published by NCRB for the year 2019 is at **Annexure**.

Annexure referred to in reply of Rajya Sabha Unstarred Question No. 1244 for answer on 29.07.2021 regarding "Tribals arrested under UAPA"

State/UT-wise Cases Reported (CR), Persons Arrested (PAR) and Persons under Trial (PUT) under The Unlawful Activities (P) Act during 2017-2019

SL	State/UT	2017			2018			2019		
		CR	PAR	PUT	CR	PAR	PUT	CR	PAR	PUT
1	Andhra Pradesh	22	0	20	1	8	12	4	5	7
2	Arunachal Pradesh	2	2	0	6	10	8	25	40	13
3	Assam	133	374	1337	308	170	1397	87	112	1374
4	Bihar	52	228	261	34	59	289	12	35	318
5	Chhattisgarh	1	3	35	10	4	39	2	32	71
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	1	1	1
8	Haryana	0	0	940	0	0	940	0	0	940
9	Himachal Pradesh	0	0	0	0	0	1	0	0	1
10	Jammu & Kashmir	156	35	297	245	177	391	255	227	590
11	Jharkhand	52	57	130	137	97	184	105	202	269
12	Karnataka	1	0	10	1	0	10	7	6	22
13	Kerala	4	20	17	17	6	16	53	25	30
14	Madhya Pradesh	0	0	1	6	13	14	2	4	18
15	Maharashtra	1	0	7	1	0	12	0	0	12
16	Manipur	330	352	32	289	332	34	306	386	40
17	Meghalaya	0	0	6	2	6	6	0	0	6
18	Mizoram	1	7	7	0	0	7	0	0	7
19	Nagaland	7	14	15	8	10	14	9	18	16
20	Odisha	0	0	1	0	0	1	1	5	1
21	Punjab	7	44	30	6	27	52	3	30	75
22	Rajasthan	0	0	36	0	0	36	0	0	36
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	5	3	8	2	15	11	270	308	141
25	Telangana	0	0	0	0	0	0	1	5	2
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	109	382	784	107	479	1256	81	498	1519
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	12	24	38	0	0	40	0	0	40
	TOTAL STATE(S)	895	1545	4012	1180	1413	4770	1224	1939	5549
30	A&N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi	6	9	86	2	8	92	2	9	96
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	6	9	86	2	8	92	2	9	96
	TOTAL (ALL INDIA)	901	1554	4098	1182	1421	4862	1226	1948	5645
Source: Crime in India		Note : Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used								
